

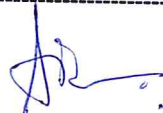
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 48/11	TP 29/16	For hearing	397/ 398	Arun K. Hitkari vs. Hitkari Land and Finance (P) Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Aishwarya and Prasath v/g of J. Sagar associates.	Respon- petitioner	

ORDER

Counsel for Petitioner is present. She is directed to verify and inform whether notice on R1 earlier issued was served or not. Meanwhile for taking steps if any list it on 23/02/2018.


Member (T)


Member (J)